GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3648 ANSWERED ON:16.08.2010 JOINT DEVELOPMENT OF FGFA Singh Shri Dhananjay

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has signed agreement with Russia for joint development of Fifth Generation Fighter Aircraft (FGFA);
- (b) if so, the details thereof; and
- (c) the terms and conditions of the agreement with regard to foreign investment limit in the project?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) & (b): Yes, Madam. An Inter-Governmental Agreement was signed on 18.10.2007 between the Government of Republic of India and the Government of Russian Federation for cooperation in the joint development and certification of the Prospective Multi-role Fighter aircraft; preparation and setting-up of the fighter serial production; joint production, joint marketing of the fighter in third countries; joint improvement, modification, sale, after sales support of the fighter and disposal of the fighter after completion of lifecycle.
- (c) Since it is a joint development programme without formation of a Joint Venture Company, there is no foreign investment limit in the project.